

NOT COMMENCED BY THE GOVERNMENT OF DELHI

(8) of 1978

Rep. by Act No. 19 of 1978, S. 2 & Sel-I

**THE PUBLIC WAKFS (EXTENSION OF LIMITATION)
(DELHI AMENDMENT) ACT, 1978**

NO. 12 OF 1978

[30th March, 1978.]

An Act further to amend the Public Wakfs (Extension of Limitation) Act, 1959, as in force in the Union territory of Delhi.

Be it enacted by Parliament in the Twenty-ninth Year of the Republic of India as follows:—

Short title, extent and Commencement.

1. (1) This Act may be called the Public Wakfs (Extension of Limitation) (Delhi Amendment) Act, 1978.

(2) It extends to the whole of the Union territory of Delhi.

(3) It shall be deemed to have effect from the 1st day of January, 1976.

Amendment of section 3 of Act, 29 of 1959. 1959.

2. In section 3 of the Public Wakfs (Extension of Limitation) Act, 1959, as in force in the Union territory of Delhi, for the words, figures and letters "the 31st day of December, 1975" the words, figures and letters "the 31st day of December, 1980" shall be substituted.

JAWB

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